

Annexure - 7

Name of the Corporate Debtor : - Anirudh Civil Engineers and Contractors Private Limited

Date of commencement of CIRP - 03.03.2023

List of creditors as on - 28.06.2023

List of Operational Creditors (Government Dues)

Sl. No	Name of creditor	Details of claim received			Details of claim admitted				Amount of any mutual dues that may be set-off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?				
1	Commissioner of GST and Central Excise, Navi Mumbai Commissionerate	21.03.2023	4,23,96,184	4,23,96,184	Service Tax & Penalty	-	-	No	-	-	-	-
Total			4,23,96,184	4,23,96,184								



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